

श्री अमलीनदी

11/1/26

Declaration of Assets and Liabilities

Year 2025-2026

I, Kumar Niraj Bhushan, Son of Late Bibhuti Bhushan, aged 49 years (APPROX), belonging to Bihar Legislative Assembly, Patna Service and presently working as **Office Attendant** of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Maya kumari	Dependant-1 Name Aayu Aanand	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	35,000/-	45,000/-	85,000/-	NIL.	NIL.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING A/c SBI 33,55,000/- PNB SB A/c 1,35,000/-	IDBI SB A/c 25,24,000/- ICICI SB A/c 2,05,000/-		NIL.	NIL.
(iii)	Bonds, Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC OF 12,010/- Y	NIL.	NIL.	NIL.	NIL.
(v)	Motor Vehicles (details of make, etc.)	Bike BR01-BD-8083	SCOOTY BR01-DE-3097	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	120 gms. GOLD (Approx) Silver 130 gms. (Approx)	430 gms. GOLD (Approx) Silver 450 gms. (Approx) Daimond. 0.5 carat	70 gms. GOLD (Approx).	NIL.	NIL.
(vii)	Other assets, such as values of claims / interests	NIL.	NIL.	NIL.	NIL.	NIL.

85
3144
11/2/26

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

कुमार नीरज भूषण

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	Shop. No-01, Area 16.5 x44.9, Shop. No-02, Area 16.5x 22.6, Shop. No-03, Area 16.5x 44.9, Shop. No-04, Area 16.5 x22.6, and three flat 1380 sft. each flat comes through (khangi batwara) status under construction location khagaul road patna.	NIL.	NIL.	NIL.
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(v)	Others (such as interest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

शुभाच जीवत भूषण

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL.	NIL.
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR 2025-2026 PAN No.-AMFPB0487R	NIL NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature कुमार नीरज भूषण

Name of Employee: Kumar Niraj Bhushan

Designation: Office Attendant

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: ..11/02/2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

कुमार नीरज भूषण